

(d) whether Government are making a thorough assessment of the refugee problem in Manipur with particular reference to their outstanding legitimate grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY) : (a) to (d). The information is being collected from the State Government and will be laid on the Table of the Sabha.

#### Arrangements for education of Jawans

5586. SHRI N. TOMBI SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have made arrangements for the education of Jawans while in active service;

(b) if so, the basic features of the arrangements;

(c) whether there are diplomas or certificates equivalent to diplomas and certificates issued by Indian Universities and Secondary Education Board; and

(d) if not, whether Government are considering the introduction of adequate academic facilities for the Jawans and officers of the Indian Army?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). Jawans are imparted education while on active service through instructors provided by Army Education Corps. Classes on Unit/Formation levels are organised as a part of education training. Funds are provided for the JCOs and ORs in the Army, out of which, text books, stationery and other teaching aids are purchased.

(c) and (d). The arrangements are considered adequate. The following diplomas/certificates are equivalent to diplomas/certificates issued by Secondary Board :—

Army Examination Civil Equivalents

(i) Army Special Certificate Matric Education Examination

(ii) Army Higher Secondary Higher Certificate of Education Secondary Examination.

Since the education is limited to Higher Secondary, the question of University certificates does not arise.

#### Heavy Industries in North-Eastern Areas in Private Sector

5587. SHRI N. TOMBI SINGH : Will the Ministry of HEAVY INDUSTRY be pleased to state :

(a) whether some of the big industrial houses have agreed to start Heavy Industries in the north-eastern areas in the private sector;

(b) if so, whether Government have allowed them some concessions as a gesture of encouragement; to those who are ready to help backward areas in industrialisation; and

(c) the names of industrial houses which have so agreed and the types of industries being started and their locations?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) No schemes have yet been received from the big industrial houses to start Heavy Industries in the North-Eastern areas in the private sector.

(b) To promote industrial development in the backward areas a number of steps have been taken during the Fourth Plan period. These include—

(i) concessional finance from the all-India term lending financial institutions to industrial units in selected districts;

(ii) investment subsidy to industries in selected backward districts. From 1-3-73 the rate of subsidy granted for setting up industrial units in these selected backward districts has been increased from 10% to 15% and the ceiling of investment eligible for subsidy raised from Rs. 50 lakhs to Rs. 1.00 crore; (iii) The Central transport subsidy scheme applicable to the North Eastern Region as well as to Jammu and Kashmir; this scheme has recently been extended to certain other areas as well.

These concessions are available to all entrepreneurs including those belonging to the larger industrial houses for whom no further special concessions have been as yet evolved.

(c) Does not arise.